

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-405(PB)/2017

IN THE MATTER OF:

Rainbow Digital Services Pvt. Ltd. Applicant/petitioner
Vs.
Shilpi Cable Technologies Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.05.2018

Coram:

SH. M.K SHRAWAT
HON'BLE MEMBER (JUDICIAL)

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS

For the petitioner: Mr. Ashish Aggarwal, Mr. Gurcharan Singh, Advs.

ORDER

Learned representative representing Resolution professional is present seeking time to file reply. Reply to be filed by 10th May, 2018 with a copy in advance to the Counsel opposite.

Matter to be heard on 21st May, 2018.

Sdl—

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Sdl—

M.K SHRAWAT
MEMBER (JUDICIAL)